


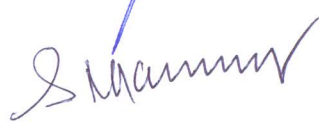
**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/02/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/44/2016  
NAME OF THE PETITIONER(S) : C. Ramachandran  
NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others  
UNDER SECTION : 397, 398, 402, 237 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. RAJESH	Counsel for Resp.	
2.	R. Shankar Narayanan, Adr Dr. K. S. Ravi Chandran, PCS S. Maheswari, Adr	For Petitioner	

**ORDER**

Counsels representing both the parties present. Counsel for petitioner completed his final submissions. Counsel for respondent prays time for making his final submissions. At request, time is extended. Put up on 01.03.2017 at 02.30 p.m.

CH MOHD SHARIEF TARIQ  
MEMBER (JUDICIAL)

ANANTHA PADMANABHA SWAMY  
MEMBER (JUDICIAL)